

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.69 OF 2004

New Delhi, this the 3rd day of March, 2004

HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Ajay Kumar (1008/SD),  
S/o Shri Mahipal Singh,  
R/o Quarter No.G-3,  
Type-II, Police Station Kalkaji,  
New Delhi.

.....Applicant

(None present)

Versus

1. Government of NCT, Delhi,  
through its Chief Secretary,  
Players Building, I.P. Estate,  
New Delhi.
2. Commissioner of Police,  
Delhi Police Headquarters,  
New Delhi.
3. Deputy Commissioner of Police (HQ),  
Delhi Police Headquarters,  
New Delhi.

.....Respondents

(Present : Shri Mahibar Singh, H.C., Departmental  
Representative)

ORDER (ORAL)

None for the applicant. Departmental  
representative states that by order dated 5.2.2004, a  
copy of which has been placed on record, whereby Govt.  
Quarter No.G-3, Type II, P.S. Kalkaji, New Delhi has  
been regularised in the name of the applicant - Ajay  
Kumar.

2. In view of the above, the grievance of the  
applicant in this OA no longer survives. Accordingly,  
this OA is dismissed.

  
(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER

/ravi/